



***The Gauhati High Court, At Guwahati***  
 [ HIGH COURT OF ASSAM, NAGALAND, MIZORAM & ARUNACHAL PRADESH ]

***Cause List***






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# NOTICE

IT IS FOR INFORMATION OF ALL CONCERNED THAT THE HEARING MATTERS OF THE FOLLOWING BENCHES WILL BE TAKEN UP BY THE HON'BLE JUDGES SHOWN AGAINST EACH BENCH FOR THE PERIOD INDICATED BELOW.

	<b>BENCH</b>	<b>NAME OF THE JUDGES</b>	<b>PERIOD</b>
	<p><b>[ COURT NO. 1 ] [ DIVISION BENCH- I ]</b>  <i>This Bench will take up matters pertaining to:</i></p> <ol style="list-style-type: none"> <li>1. Writ Appeals other than Foreigner matters.</li> <li>2. PIL and Taken up Matters.</li> <li>3. Income Tax Appeal Matters.</li> <li>4. Appeals under Companies Act.</li> <li>5. SARFAESI Act. Matters.</li> <li>6. Writ Petitions against Order of CAT.</li> <li>7. Confirmation of Decree of Divorce and such Matrimonial Appeals.</li> <li>8. Contempt Matters relating to Division Bench- I.</li> </ol> <p>Any such matters as may be specifically directed to be listed.</p>	<p align="center"><b>HON'BLE THE CHIEF JUSTICE AND HON'BLE MR. JUSTICE ARUP KUMAR GOSWAMI</b></p>	<p align="center"><b>FROM</b> 11-02-2019 <b>TO</b> 15-02-2019</p>
	<p><b>[ COURT NO. 3 ] [ CIVIL BENCH-III ]</b>  <i>This Bench will take up Matters pertaining to:</i></p> <ol style="list-style-type: none"> <li>1. Writ Petition (Civil) relating to State Govt. Employees.</li> <li>2. Writ Petition (Civil) relating to Service in Local Bodies, Banks, and PSU etc.</li> <li>3. Writ Petition (Civil) relating to Service of Defence Personnel and Armed Forces.</li> <li>4. Writ Petition (Civil) under Labour and Industrial Law etc.</li> <li>5. W.P (Cr.) Matters.</li> </ol> <p><b>( This Bench Will Take Up Matters From 2016 To 2019 )</b></p>	<p align="center"><b>HON'BLE MR. JUSTICE N.KOTISWAR SINGH</b></p>	<p align="center"><b>-DO-</b></p>
	<p><b>[ COURT NO. 4 ] [ CIVIL BENCH- IV ]</b>  <i>This Bench will take up Matters pertaining to:</i></p> <ol style="list-style-type: none"> <li>1. Writ Petition (Civil) relating to Settlement by State Government etc.</li> <li>2. Writ Petition relating to Land Matters.</li> <li>3. Residuary Writ Petitions except Police/Army action.</li> <li>4. Arbitration Petition And Arbitration Application.</li> </ol>	<p align="center"><b>HON'BLE MR. JUSTICE UJJAL BHUYAN</b></p>	<p align="center"><b>-DO-</b></p>

	<p><b>[ COURT NO. 5 ] [ SPECIAL DIVISION BENCH ]</b>  <u>This Bench will take up matters pertaining to :</u>  1. Criminal Appeal (J).  2. Criminal Appeal.</p>	<p><b>HON'BLE MR. JUSTICE  MANASH RANJAN PATHAK  AND  HON'BLE MR. JUSTICE  SONGKHUPCHUNG SERTO</b></p>	<p><b>-DO-</b></p>
	<p><b>[ COURT NO. 6 ] [ CIVIL BENCH- II ]</b>  <u>This Bench will take up Matters pertaining to:</u>  1. Writ Petition (Civil) relating to Service of Teacher of Provincialised Schools.  2. Writ Petition (Civil) relating to Academic Matters.  3. Writ Petition (Civil) relating to Academic Institutions.  4. Tax Matters.</p>	<p><b>HON'BLE MR. JUSTICE  MANOJIT BHUYAN</b></p>	<p><b>-DO-</b></p>
	<p><b>[ COURT NO. 8 ] [ CIVIL BENCH- I ]</b>  <u>This Bench will take up Matters pertaining to:</u>  1. Civil Revision Petition (I/O).  2. Testamentary Cases  3. First Appeal Order.  4. Company Petition And Company Application.  5. Miscellaneous First Appeal.  6. Transfer Petition (Civil).  7. Second Appeal Order.  8. Land Acquisition Appeal(S/B).  9. Arbitration Appeal(S/B).  10. Criminal Petition ( 2018 to 2019)  11. Criminal Revision Petition(2018 to 2019)</p>	<p><b>HON'BLE MR. JUSTICE  SUMAN SHYAM</b></p>	<p><b>-DO-</b></p>
	<p><b>[ COURT NO. 9 ] [ CRIMINAL SINGLE BENCH ]</b>  <u>This Bench will take up matters pertaining to :</u>  1. Criminal Revision Petition(2017 and Older Matters )  2. Criminal Petition.( 2017 and Older Matters)  3. Criminal Appeal(S/B And Under PC Act).  4. Tr.Petition(Crl.)</p>	<p><b>HON'BLE MRS. JUSTICE  RUMI KUMARI PHUKAN</b></p>	<p><b>-DO-</b></p>
	<p><b>[ COURT NO. 11 ] [ DIVISION BENCH- II ]</b>  <u>This Bench will take up Matters pertaining to:</u>  1. Writ Appeal (Foreigners Matter).  2. Writ Petition (Foreigners Matter).  3. Death Reference Cases.  4. Custodial Death.  5. WP(C) relating to Police and Army Actions.  6. Contempt Petition (Criminal).  7. Criminal Appeal Including Hill Appeal And Hill Reference Cases.  8. Contempt Matters relating to Division Bench- II.  Any such matters as may be specifically directed to be listed.</p>	<p><b>HON'BLE MR. JUSTICE  ACHINTYA MALLA BUJORBARUA  AND  HON'BLE MR. JUSTICE  AJIT BORTHAKUR</b></p>	<p><b>-DO-</b></p>

	<p><b>[ COURT NO. 12 ] [ CIVIL BENCH-IV ]</b>  <u>This Bench will take up Matters pertaining to:</u>  1. Writ Petition (Civil) relating to Settlement by State Government etc.  2. Writ Petition relating to Land Matters.  3. Residuary Writ Petitions except Police/Army action.</p>	<p><b>HON'BLE MR. JUSTICE  KALYAN RAI SURANA</b></p>	<p><b>-DO-</b></p>
	<p><b>[ COURT NO. 14 ] [ CIVIL BENCH ]</b>  <u>This Bench will take up Matters pertaining to:</u>  1. Writ Petition (Civil) relating to Service of Teacher of Provincialised Schools.  2. Writ Petition (Civil) relating to Academic Matters.  3. Writ Petition (Civil) relating to Academic Institutions.  4. Writ Petition (Civil) relating to State Government Employees.  5. Writ Petition (Civil) relating to Service In Local Bodies, Banks and PSU etc.  6. Writ Petition (Civil) relating to Service Of Defense Personnel And Armed Forces.  7. Writ Petition (Civil) Under Labour And Industrial Law etc.  <b>( This Bench Will Take Up Matters Till 2015 And Older Matters )</b></p>	<p><b>HON'BLE MR. JUSTICE  NELSON SAILO</b></p>	<p><b>-DO-</b></p>
	<p><b>[ COURT NO. 16 ] [ CRIMINAL SINGLE BENCH ]</b>  <u>This Bench will take up matters pertaining to :</u>  1. Bail Matter  2. Criminal Matters(Old Pending Hearing )</p>	<p><b>HON'BLE MR. JUSTICE  HITESH KUMAR SARMA</b></p>	<p><b>-DO-</b></p>
	<p><b>[ COURT NO. 17 ] [ CIVIL BENCH ]</b>  <u>This Bench will take up Matters pertaining to:</u>  1. Regular Second Appeal.  2. Civil Revision Petition.  3. Regular First Appeal.</p>	<p><b>HON'BLE MR. JUSTICE  MIR ALFAZ ALI</b></p>	<p><b>-DO-</b></p>
	<p><b>[ COURT NO. 18 ] [ CIVIL BENCH ]</b>  <u>This Bench will take up Matters pertaining to:</u>  1. MAC Appeal (All Matters Including Delay Condonation Petition )  2. MAC Appeal Hearing.</p>	<p><b>HON'BLE MR. JUSTICE  SANJAY KUMAR MEDHI</b></p>	<p><b>-DO-</b></p>